

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL:HYDERABAD BENCH
AT HYDERABAD

ORIGINAL APPLICATION NO.482/99

DATE OF ORDER : 11.2.2000

Between:-

G.Srinivas rao

...Applicant

And

1. The Chief Personnel Officer, SC Railways, Rail Nilayam, 4th Floor, Sec'bad-25.
2. The Chief Signal & Telecommunications Engineer, 17TH Floor, SC Railway, Rail Nilayam, Sec'bad-25.
3. The General Manager, SC Railway, Rail Nilayam, IIIrd Floor, Sec'bad-25.
4. Sri Syed Basha

...Respondents

COUNSEL FOR THE APPLICANT : Shri J.Ramachandra Rao

COUNSEL FOR THE RESPONDENTS:Shri K.Siva Reddy, SC Railways

CORAM:

THE HON'BLE SHRI R.RANGARAJAN : MEMBER (A)

THE HON'BLE SHRI B.S.JAI PARAMESHWAR : MEMBER (J)

(Order per Hon'ble R.Rangarajan, Member (A)).

None for the applicant. Heard Sri K.Siva Reddy, learned standing counsel for the Respondents. Notice served on Respondent No.4 but called absent.

2. The OA ~~has~~ come up for hearing but neither the learned counsel for the applicant nor the applicant was present even though the matter came up ~~for~~ under dismissal today. Hence we are left with no other alternate except to dismiss this OA for default. No costs.

(B.S.JAI PARAMESHWAR)
MEMBER (J)

(R.RANGARAJAN)
MEMBER(A)

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Dated:11th February, 2000.
Dictated in Open Court.

*Avy
Basha*

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH : HYDERABAD.

1ST AND 2ND COURT

COPY TO:

1. HDHM
2. HRRN M (ADMN.)
3. HBSJP M (JUDL.)
4. D.R. A(ADMN.)
5. SPARE
6. ADVOCATE
7. STANDING COUNSEL

TYPED BY
COMPOSED BY

CHECKED BY
APPROVED BY

THE HON'BLE MR. JUSTICE D.H.NASIR
VICE CHAIRMAN

THE HON'BLE MR.R.RANGARAJAN
MEMBER (ADMN.)

THE HON'BLE MR.B.S.JAI PARAMESWAR
MEMBER (JUDL.)

* * *

DATE OF ORDER: 16/2/00

MA/R/A/EP.NO.

IN

OA. NO. 482/99

ADMITTED AND INTERIM DIRECTIONS
ISSUED

ALLOWED

OP. CLOSED

RA. CLOSED

DISPOSED OF WITH DIRECTIONS

DISMISSED for Default

DISMISSED AS WITHDRAWN

ORDER/REJECTED

NO ORDER AS TO COSTS

2 copies

